

MINUTES OF NORMS COMMITTEE (NC-7) OF  
'PLASTIC & RUBBER PRODUCTS'  
MEETING NO. **23/AM11**  
**HELD ON 08.09.2010**  
UNDER CHAIRMANSHIP OF  
**DR. L.B. SINGHAL, JOINT DGFT**

Meeting No. **23/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **08.09.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP

2. Committee confirmed Minutes of NC Meeting No. **22/AM11** held on **01.09.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

**MANUAL CASES**

|                                                    |                                              |                                           |                             |
|----------------------------------------------------|----------------------------------------------|-------------------------------------------|-----------------------------|
| <b>Case No. A – 98</b>                             | WACKER METROARK CHEMICALS PVT. LTD.          | HQ F. No.<br>01/87/050/00384/AM10/DES-VII | <b>Status:<br/>Approved</b> |
| <b>NC No.: 23/AM11</b><br><b>Dated: 08.09.2010</b> | Adv. Lic. No.<br>0210138588 dated 26.02.2010 | RLA F. No.<br>02/24/040/00227/AM10        |                             |

**Request: Review of decision taken in Norms Committee Meeting No. 7/AM11 held on 19.05.2010.**

**Decision:** With D/o C&PC OM No. 46011/71/2004-PC.II, dated 08.09.2010, the Committee decided to amend the description of Import Item No. 5 of Export Product No. 2. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 7/AM11 held on 19.05.2009 (Case No. 2/50/87-ALC1/2009):

| EXPORT ITEM                                                                                                     | QTY  | IMPORT ITEM                    | QTY |
|-----------------------------------------------------------------------------------------------------------------|------|--------------------------------|-----|
| 1. Powersoft (R) 180/P/Powersoft (R) 180M (Amino micro emulsion)                                                | 1 kg | As approved by Norms Committee |     |
| 2. Wacker Finish CT 80 E M/Wacker Finish CT 729M (Emulsion of amino silicone fluid/amino dimethyl polysiloxane) | 1 kg | As approved by Norms Committee |     |

|                                      |                                              |                                           |                   |
|--------------------------------------|----------------------------------------------|-------------------------------------------|-------------------|
| Case No. A – 99                      | LION RUBBER INDUSTRIES PVT. LTD.             | HQ F. No.<br>01/87/050/00346/AM10/DES-VII | Status : Approved |
| NC No.: 23/AM11<br>Dated: 08.09.2010 | Adv. Lic. No.<br>0310557220 dated 27.01.2010 | RLA F. No.<br>03/95/040/00605/AM10        |                   |

**Request: Review of decision taken in Norms Committee Meeting No. 6/AM11 held on 12.05.2010.**

**Decision:** With oral comments of representative of DIPP, the Committee decided to amend the description of Export Product

and Import Item. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 6/AM11 held on 12.05.2010 (Case No. 1/46/87-ALC1/2009):

| EXPORT ITEM                                                                                                            | QTY  | IMPORT ITEM                                                 | QTY     |
|------------------------------------------------------------------------------------------------------------------------|------|-------------------------------------------------------------|---------|
| Rubber Profiles ( <b>Rubber Fenders</b> ) of Different size and shape (containing min. 60% <b>Natural Rubber/SBR</b> ) | 1 kg | Rubber Compound (containing 60% <b>Natural Rubber/SBR</b> ) | 1.05 kg |

|                                      |                                              |                                           |                            |
|--------------------------------------|----------------------------------------------|-------------------------------------------|----------------------------|
| Case No. A –100                      | DSM ENGINEERING PLASTICS PVT. LTD.           | HQ F. No.<br>01/87/050/00457/AM09/DES-VII | Status:<br><b>Approved</b> |
| NC No.: 23/AM11<br>Dated: 08.09.2010 | Adv. Lic. No.<br>3110035621 dated 03.10.2008 | RLA F. No.<br>31/24/040/00125/AM09        |                            |

**Request: Review of decision taken in Norms Committee Meeting No. 27/AM09 held on 15.10.2008.**

**Decision:** With D/o C&PC OM No. 46011/111/2004-PC.II dated 08.09.2010, the Committee decided to amend the description of Export Product and quantity of all Import Items. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. No. 27/AM09 held on 15.10.2008 (Case No. 2/27/87-ALC1/2008):-

| EXPORT ITEM                                               | QTY  | IMPORT ITEM                           | QTY               |
|-----------------------------------------------------------|------|---------------------------------------|-------------------|
| <b>30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound</b> | 1 kg | 1. Polyamide 6/Nylon 6 Chips/Granules | <b>0.70250 kg</b> |
|                                                           |      | 2. Glass Fiber                        | <b>0.30900 kg</b> |
|                                                           |      | 3. Relevant Colourant                 | <b>0.01550 kg</b> |

|                              |  |                                           |            |
|------------------------------|--|-------------------------------------------|------------|
| (Akulon-K224 G6/<br>N 24 G6) |  | (Pigments/Masterbatch)                    |            |
|                              |  | 4. Mould Release Agent (Calcium Stearate) | 0.00310 kg |

## ONLINE CASES

|   |                                                                               |                                     |                                            |                          |
|---|-------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 1 | Case No.:1/51/87-ALC1/2009                                                    | Party Name:KWALITY POLYMERS PVT LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | Status: <b>Deferred</b>  |
|   | HQ File :01/87/050/00391/AM10/                                                | RLA File :03/94/040/00823/AM10/     | Lic.No/Date:0310558337<br>03.02.2010       | Defer<br>Date:22.09.2010 |
|   | <b>Decision:</b> Reply received from the firm and sent to DIPP on 07.09.2010. |                                     |                                            |                          |

|                                                               |                                           |                                                                                                                                                |                         |            |                      |                                         |
|---------------------------------------------------------------|-------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|------------|----------------------|-----------------------------------------|
| Case No.:4/52/87-ALC1/2009                                    | Party Name:BALKRISHNA INDUSTRIES LIMITED, | Meet No/Date:23/87-ALC1/2010<br>08.09.2010                                                                                                     | Status: <b>Approved</b> |            |                      |                                         |
| HQ File :01/87/050/00427/AM10/                                | RLA File :03/94/040/00941/AM10/           | Lic.No/Date:0310564076<br>11.03.2010                                                                                                           | Defer Date:             |            |                      |                                         |
| <b>Application:</b> Request is for adhoc norms for following: |                                           |                                                                                                                                                |                         |            |                      |                                         |
| <i>Sl.No.</i>                                                 | <i>ITCHS Code</i>                         | <i>EXPORT ITEM</i>                                                                                                                             | <i>Qty</i>              | <i>UOM</i> | <i>FOB/FOR (Rs.)</i> | <i>FOB (in Currency of realisation)</i> |
| 1                                                             | 40119900                                  | 62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON & POLYSTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES<br>( OFF HIGHWAY TYRES FOR TRACTOR | 750000.000              | K.G        | 107098925.00         | 2269045.50 US\$                         |

AND IMPLEMENT )

**Total** 107,098,925.00 2,269,045.50

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                 | <i>Qty</i> | <i>UOM</i> | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|----------------------------------------------------|------------|------------|------------------|-----------------------|----------------------------------------------------|
| 1             | 40012100          | NATURAL RUBBER                                     | 187500.000 | K.G        | 30975000.00      | 656250.00 US\$        |                                                    |
| 2             | 40027001          | SYNTHETIC RUBBER : PBR                             | 40650.000  | K.G        | 5180400.00       | 109754.24 US\$        |                                                    |
| 3             | 40021900          | SYNTHETIC RUBBER : SBR - 1502                      | 55725.000  | K.G        | 5786500.00       | 122595.34 US\$        |                                                    |
| 4             | 40021901          | SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783 / 1778 | 113625.000 | K.G        | 12335100.00      | 261336.86 US\$        |                                                    |
| 5             | 28030002          | CARBON BLACK                                       | 172500.000 | K.G        | 8549100.00       | 181125.00 US\$        |                                                    |
| 6             | 59021000          | NYLON TYRE CORD FABRIC (DIPPED)                    | 42075.000  | K.G        | 10326900.00      | 218790.25 US\$        |                                                    |
| 7             | 59021000          | POLYESTER TYRE CORD FABRIC (DIPPED)                | 60000.000  | K.G        | 9345600.00       | 198000.00 US\$        |                                                    |
| 8             | 72179000          | BEAD WIRE                                          | 30000.000  | K.G        | 1486800.00       | 31500.00 US\$         |                                                    |
| 9             | 38123001          | RUBBER CHEMICAL : ANTIOXIDANTS                     | 11175.000  | K.G        | 1846100.00       | 39112.29 US\$         |                                                    |
| 10            | 38121000          | RUBBER CHEMICAL : ACCELERATOR                      | 3075.000   | K.G        | 522500.00        | 11069.92 US\$         |                                                    |
| 11            | 28420029          | RUBBER CHEMICAL : RETARDERS                        | 750.000    | K.G        | 145100.00        | 3074.15 US\$          |                                                    |
| 12            | 28170001          | ZINC OXIDE                                         | 15000.000  | K.G        | 1770000.00       | 37500.00 US\$         |                                                    |
| 13            | 38231100          | MISCELLANEOUS CHEMICALS : STEARIC ACID             | 5625.000   | K.G        | 265500.00        | 5625.00 US\$          |                                                    |
| 14            | 27129000          | MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX     | 7500.000   | K.G        | 708000.00        | 15000.00 US\$         |                                                    |
| 15            | 34031100          | MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT      | 1875.000   | K.G        | 230100.00        | 4875.00 US\$          |                                                    |
| 16            | 28252000          | MISCELLANEOUS CHEMICALS : ...                      | ...        | ...        | ...              | ...                   |                                                    |

|    |          |                                           |           |              |               |               |  |
|----|----------|-------------------------------------------|-----------|--------------|---------------|---------------|--|
| 16 | 38249025 | FILLER (PRECIPITATED SILICA)              | 1500.000  | K.G          | 56600.00      | 1199.15 US\$  |  |
| 17 | 38122090 | MISCELLANEOUS CHEMICALS :<br>PLASTICISERS | 36000.000 | K.G          | 3058600.00    | 64800.85 US\$ |  |
| 18 | 25030000 | INSOLUBLE SULPHUR                         | 6750.000  | K.G          | 541600.00     | 11474.58 US\$ |  |
|    |          |                                           |           | <b>Total</b> | 93,129,500.00 | 1,973,082.63  |  |

**Decision:** With DIPP letter dated 08.09.2010, following adhoc norms are **approved**:

| EXPORT ITEM                                                                                                                                        | QTY    | IMPORT ITEM                                 | QTY      |
|----------------------------------------------------------------------------------------------------------------------------------------------------|--------|---------------------------------------------|----------|
| Automobile Tyres Reinforced with Nylon Polyester Tyre Cord Warp Sheet Other than Bus and Truck Tyres (Off Highway Tyres for Tractor and Implement) | 100 kg | 1. Natural Rubber                           | 25 kg    |
|                                                                                                                                                    |        | 2. Synthetic Rubber PBR                     | 5.42 kg  |
|                                                                                                                                                    |        | 3. Synthetic Rubber SBR-1502                | 7.43 kg  |
|                                                                                                                                                    |        | 4. Synthetic Rubber SBR-1712/1723/1783/1778 | 15.15 kg |
|                                                                                                                                                    |        | 5. Carbon Black                             | 23.00 kg |
|                                                                                                                                                    |        | 6. Nylon Tyre Cord Fabric (Dipped)          | 5.61 kg  |
|                                                                                                                                                    |        | 7. Polyester Tyre Cord fabric (Dipped)      | 8.00 kg  |
|                                                                                                                                                    |        | 8. Bead wire                                | 4.00 kg  |
|                                                                                                                                                    |        | 9. Rubber Chemicals Antioxidant             | 1.49 kg  |
|                                                                                                                                                    |        | 10. Rubber Chemicals Accelerator            | 0.41 kg  |
|                                                                                                                                                    |        | 11. Rubber Chemicals Retarder               | 0.10 kg  |
|                                                                                                                                                    |        | 12. Zinc Oxide                              | 2.00 kg  |
|                                                                                                                                                    |        | 13. Misc. Chemicals Stearic Acid            | 0.75 kg  |
|                                                                                                                                                    |        | 14. Misc. Chemicals Microcrystalline Wax    | 1.00 kg  |
|                                                                                                                                                    |        | 15. Misc. Chemicals Mould Releasing Agent   | 0.25 kg  |

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|                                                                                                                                                                                                                                                   |  | 16. Misc. Chemicals Filler<br>(Precipitated Silica) | 0.20 kg |
|                                                                                                                                                                                                                                                   |  | 17. Misc. Chemicals Plasticisers                    | 4.80 kg |
|                                                                                                                                                                                                                                                   |  | 18. Insoluble Sulphur                               | 0.90 kg |
| <p><b>Note: There should be a value cap on Rubber Chemical and Misc. Chemicals as per General Note -8 of HBP Vol. II.</b></p> <p><b>No Repeat Licence should be issued on the above norms since their formulation is frequently changing.</b></p> |  |                                                     |         |

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| 3 | <b>Case No.:11/15/87-ALC1/2010</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:POLYFILL TECHNOLOGIES<br>PVT LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00134/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | RLA File :34/24/040/00005/AM11/             | Lic.No/Date:3410026841<br>16.04.2010       | Defer<br>Date:06.10.2010          |
|   | <p><b>Decision:</b> D/L No. 46011/54/2010-PC.II dated 04.08.2010 issued by D/o C&amp;PC to firm followed by reminder from DGFT on 19.08.2010 giving 21 days time for submission of information. The firm vide letter dated 20.08.2010 has requested to grant some more time for submission of information. The Committee acceded to the request of the firm and decided to issue another reminder giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.</p> |                                             |                                            |                                   |

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|  | <b>Case No.:23/8/87-ALC1/2010</b> | Party Name:BALAJI AMINES LIMITED | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
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| 4 | HQ File :01/87/050/00078/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | RLA File :31/24/040/00021/AM11/ | Lic.No/Date:3110043268<br>18.05.2010 | Defer<br>Date:06.10.2010 |
|   | <b>Decision:</b> D/L No. 46011/44/2010-PC.II dated 09.07.2010 issued by D/o C&PC to firm followed by reminder from DGFT on 19.08.2010 giving 21 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                 |                                      |                          |

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| 5 | <b>Case No.:15/15/87-ALC1/2010</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:PLASTENE INDIA LIMITED | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00138/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | RLA File :37/24/040/00001/AM11/   | Lic.No/Date:3710001287<br>21.05.2010       | Defer<br>Date:06.10.2010          |
|   | <b>Decision:</b> D/L No. 46011/50/2010-PC.II dated 07.07.2010 issued by D/o C&PC to firm followed by reminder from DGFT on 19.08.2010 giving 21 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                   |                                            |                                   |

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| 6 | <b>Case No.:16/15/87-ALC1/2010</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Party Name:PLASTENE INDIA LIMITED | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00139/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | RLA File :37/24/040/00002/AM11/   | Lic.No/Date:3710001286<br>21.05.2010       | Defer<br>Date:06.10.2010          |
|   | <b>Decision:</b> D/L No. 46011/50/2010-PC.II dated 07.07.2010 issued by D/o C&PC to firm followed by reminder from DGFT on 19.08.2010 giving 21 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                   |                                            |                                   |

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| 7 | <b>Case No.:</b> 4/15/87-ALC1/2010                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:ACG PHARMAPACK PVT LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00127/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | RLA File :03/94/040/00166/AM11/   | Lic.No/Date:0310575953<br>25.05.2010       | Defer<br>Date:06.10.2010          |
|   | <b>Decision:</b> D/L No. 46011/105/2009-PC.II dated 27.07.2010 issued by D/o C&PC to firm followed by reminder from DGFT on 19.08.2010 giving 21 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee considered the request of the firm and decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                   |                                            |                                   |

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| 8 | <b>Case No.:</b> 4/23/87-ALC1/2010                                                                                                                                                     | Party Name:K K POLYCOLOR (I) LTD. | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00202/AM11/                                                                                                                                                         | RLA File :02/24/040/00018/AM11/   | Lic.No/Date:0210142920<br>04.06.2010       | Defer<br>Date:06.10.2010          |
|   | <b>Decision:</b> Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously. |                                   |                                            |                                   |

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| 9 | <b>Case No.:</b> 8/15/87-ALC1/2010                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:TTK LIG LIMITED      | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00131/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                        | RLA File :04/24/040/00039/AM11/ | Lic.No/Date:0410114341<br>08.06.2010       | Defer<br>Date:06.10.2010          |
|   | <b>Decision:</b> Deficiency letter issued to firm on 19.08.2010 giving 21 days time for submission of information. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder giving 21 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                 |                                            |                                   |

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| 10 | <b>Case No.:2/13/87-ALC1/2010</b>                                                           | Party Name:DSM ENGINEERING<br>PLASTICS (INDIA) PVT. LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00119/AM11/                                                              | RLA File :31/24/040/00006/AM11/                         | Lic.No/Date:3110043679<br>21.06.2010       | Defer<br>Date:22.09.2010          |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 02.08.2010. Comments awaited. |                                                         |                                            |                                   |

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| 11 | <b>Case No.:2/14/87-ALC1/2010</b>                                             | Party Name:KWALITY POLYMERS PVT<br>LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00123/AM11/                                                | RLA File :03/94/040/00188/AM11/        | Lic.No/Date:0310580978<br>28.06.2010       | Defer<br>Date:29.09.2010          |
|    | <b>Decision:</b> Reply received from the firm and sent to DIPP on 07.09.2010. |                                        |                                            |                                   |

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| 12 | <b>Case No.:12/15/87-ALC1/2010</b>                                                          | Party Name:POLY MEDICURE LTD.   | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00135/AM11/                                                              | RLA File :05/24/040/00127/AM11/ | Lic.No/Date:0510267539<br>05.07.2010       | Defer<br>Date:29.09.2010          |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited. |                                 |                                            |                                   |

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| 13 | <b>Case No.:14/15/87-ALC1/2010</b>                                                          | Party Name:DSM ENGINEERING<br>PLASTICS (INDIA) PVT. LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00137/AM11/                                                              | RLA File :31/24/040/00063/AM11/                         | Lic.No/Date:3110043858<br>06.07.2010       | Defer Date:22.09.2010   |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 02.08.2010. Comments awaited. |                                                         |                                            |                         |

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| 14 | <b>Case No.:1/16/87-ALC1/2010</b>                                                           | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00141/AM11/                                                              | RLA File :09/24/040/00106/AM11/   | Lic.No/Date:0910042649<br>08.07.2010       | Defer<br>Date:22.09.2010          |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited. |                                   |                                            |                                   |

|    |                                                                                             |                                              |                                            |                                   |
|----|---------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-----------------------------------|
| 15 | <b>Case No.:3/16/87-ALC1/2010</b>                                                           | Party Name:KRISHNA ANTIOXIDANTS<br>PVT. LTD. | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00143/AM11/                                                              | RLA File :03/94/040/00320/AM11/              | Lic.No/Date:0310582928<br>12.07.2010       | Defer<br>Date:22.09.2010          |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 16.08.2010. Comments awaited. |                                              |                                            |                                   |

|    |                                                                                             |                                 |                                            |                                   |
|----|---------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 16 | <b>Case No.:7/19/87-ALC1/2010</b>                                                           | Party Name:MAX INDIA LTD        | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00157/AM11/                                                              | RLA File :22/24/040/00011/AM11/ | Lic.No/Date:2210010228<br>27.07.2010       | Defer<br>Date:22.09.2010          |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 16.08.2010. Comments awaited. |                                 |                                            |                                   |

|  |                                   |                                 |                                            |                         |
|--|-----------------------------------|---------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:1/20/87-ALC1/2010</b> | Party Name:SPERRY PLAST LTD.    | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status: Approved</b> |
|  | HQ File :01/87/050/00158/AM11/    | RLA File :05/24/040/00162/AM11/ | Lic.No/Date:0510269516<br>02.08.2010       | Defer Date:             |
|  |                                   |                                 |                                            |                         |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                   | Qty        | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|---------------------------------------------------------------|------------|--------------|---------------|----------------------------------|
| 1      | 39039090   | 64/0- Thermoplastic Compounds / TPE Compounds<br>TP Compounds | 450000.000 | K.G          | 40453395.00   | 861628.00 US\$                   |
|        |            |                                                               |            | <b>Total</b> | 40,453,395.00 | 861,628.00                       |

| Sl.No. | ITCHS Code | IMPORT ITEM                                                                                                                                                                                                                                                                                                                                          | Qty        | UOM          | CIF (Rs.)     | CIF (Currency) | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------|---------------|----------------|-----------------------------------------|
| 1      | 39039090   | SBS Co-Polymer / Styrene Butadiene Co-Polymer / SBS Copolymer<br>Styrene Ethylene Butadiene Styrene co-polymer<br>Calprene 411,540, 501,6120 Taipol SEBS 6151,6150 Globalprene<br>3546,3411 Kibiton TPE PB511,5301, JSR RB 830,820, KTR-401P<br>KRATON D-1101CS,1102CS,G1650,G1651, ENPRENE<br>611,655,684,687,701 LG-411S EUROPRENE SOL TH2312,2315 | 391230.000 | K.G          | 31226022.00   | 665091.00 US\$ | Value & Qty                             |
| 2      | 39039090   | K-Resin Styrene Butadiene Co-Polymer<br>KR99HG,KR03,KR05, XK43,XK-40, KRDEV027D STYROCLEAR<br>GH-62 KIBITON Q RESIN PB-5903                                                                                                                                                                                                                          | 31500.000  | K.G          | 2514173.00    | 53550.00 US\$  | Value & Qty                             |
| 3      | 39013000   | Ethylene Vinyl Acetate (EVA)<br>EVA                                                                                                                                                                                                                                                                                                                  | 18000.000  | K.G          | 1436670.00    | 30600.00 US\$  | Value & Qty                             |
|        |            |                                                                                                                                                                                                                                                                                                                                                      |            | <b>Total</b> | 35,176,865.00 | 749,241.00     |                                         |

**Decision:** With D/o C&PC OM No. 46011/122/2007-PC.II dated 08.09.2010, following adhoc norms are **approved**:

| EXPORT ITEM             | QTY  | IMPORT ITEM               | QTY      |
|-------------------------|------|---------------------------|----------|
| Thermoplastic Compound/ | 1 kg | 1. SBS Copolymer/ Styrene | 0.850 kg |

|                        |        |                                                          |          |
|------------------------|--------|----------------------------------------------------------|----------|
| Thermoplastic Compound | Rubber | Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer |          |
|                        |        | 2. K-Resin Styrene Butadiene Copolymer                   | 0.070 kg |
|                        |        | 3. EVA (Ethylene Vinyl Acetate Copolymer)                | 0.040 kg |

18

|                                                                   |                                            |                                                                                                                                                         |                     |       |               |                                  |                                         |
|-------------------------------------------------------------------|--------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|-------|---------------|----------------------------------|-----------------------------------------|
| Case No.:1/23/87-ALC1/2010                                        | Party Name:SSF PLASTICS (INDIA)<br>PVT.LTD | Meet No/Date:23/87-ALC1/2010<br>08.09.2010                                                                                                              | Status:<br>Approved |       |               |                                  |                                         |
| HQ File :01/87/050/00199/AM11/                                    | RLA File :03/95/040/00400/AM11/            | Lic.No/Date:0310589765<br>27.08.2010                                                                                                                    | Defer Date:         |       |               |                                  |                                         |
| <div>Application: Request is for adhoc norms for following:</div> |                                            |                                                                                                                                                         |                     |       |               |                                  |                                         |
| Sl.No.                                                            | ITCHS Code                                 | EXPORT ITEM                                                                                                                                             | Qty                 | UOM   | FOB/FOR (Rs.) | FOB (in Currency of realisation) |                                         |
| 1                                                                 | 39239090                                   | 63/0- Articles made of Polyethylene Terephthalate Glycol Copolyester (PETG), Pears S (Shower) Gel bottle; Avg. Wt. 52 Gms.<br>Tech. Spec: PETG bottles. | 33384.000           | K.G   | 6471360.00    | 136239.00 US\$                   |                                         |
|                                                                   |                                            |                                                                                                                                                         |                     | Total | 6,471,360.00  | 136,239.00                       |                                         |
| Sl.No.                                                            | ITCHS Code                                 | IMPORT ITEM                                                                                                                                             | Qty                 | UOM   | CIF (Rs.)     | CIF (Currency)                   | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                                 | 39076090                                   | Polyethylene Terephthalate Glycol Copolyester (PETG)<br>Tech. Spec. : Granules; Drystar 0603 Copolyester                                                | 35053.200           | K.G   | 4329055.00    | 91138.00 US\$                    | Value & Qty                             |
|                                                                   |                                            |                                                                                                                                                         |                     | Total | 4,329,055.00  | 91,138.00                        |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2008 dated 11.02.2009, adhoc norms are **approved with 5% wastage on inputs.**

|    |                                                                                             |                                                            |                                            |                                   |
|----|---------------------------------------------------------------------------------------------|------------------------------------------------------------|--------------------------------------------|-----------------------------------|
| 19 | <b>Case No.:2/23/87-ALC1/2010</b>                                                           | Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED | Meet No/Date:23/87-ALC1/2010<br>08.09.2010 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00200/AM11/                                                              | RLA File :04/24/040/00133/AM11/                            | Lic.No/Date:0410116759<br>30.08.2010       | Defer<br>Date:06.10.2010          |
|    | <b>Decision:</b> Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited. |                                                            |                                            |                                   |

20

| Case No.:3/23/87-ALC1/2010                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Party Name:IMAGE LABELS PVT.LTD., | Meet No/Date:23/87-ALC1/2010<br>08.09.2010            | Status:<br>Approved |        |               |                                  |                                            |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|-------------------------------------------------------|---------------------|--------|---------------|----------------------------------|--------------------------------------------|-----|---------------|----------------------------------|---|----------|-----------------------|---------|-----|------------|---------------|--|--|--|--|-------|--------------|-----------|--------|------------|-------------|-----|-----|-----------|----------------|--------------------------------------------|---|----------|-------------------------------------------------------|---------|-----|------------|---------------|-------------|--|--|--|--|-------|--------------|-----------|--|
| HQ File :01/87/050/00201/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | RLA File :07/24/040/00199/AM11/   | Lic.No/Date:0710073900<br>30.08.2010                  | Defer Date:         |        |               |                                  |                                            |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
| <div>Application: Request is for adhoc norms for following:</div> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39199001</td><td>63/0- Polymide Labels</td><td>105.000</td><td>K.G</td><td>1680000.00</td><td>35000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,680,000.00</td><td>35,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor<br/>(Value/Qty/Value &amp; Qty)</th></tr><tr><td>1</td><td>39199001</td><td>Polymide Self Adhesive Label Stock with Release Paper</td><td>120.000</td><td>K.G</td><td>1400000.00</td><td>29166.00 US\$</td><td>Value &amp; Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,400,000.00</td><td>29,166.00</td><td></td></tr></table> |                                   |                                                       |                     | Sl.No. | ITCHS Code    | EXPORT ITEM                      | Qty                                        | UOM | FOB/FOR (Rs.) | FOB (in Currency of realisation) | 1 | 39199001 | 63/0- Polymide Labels | 105.000 | K.G | 1680000.00 | 35000.00 US\$ |  |  |  |  | Total | 1,680,000.00 | 35,000.00 | Sl.No. | ITCHS Code | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) | Limiting Factor<br>(Value/Qty/Value & Qty) | 1 | 39199001 | Polymide Self Adhesive Label Stock with Release Paper | 120.000 | K.G | 1400000.00 | 29166.00 US\$ | Value & Qty |  |  |  |  | Total | 1,400,000.00 | 29,166.00 |  |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ITCHS Code                        | EXPORT ITEM                                           | Qty                 | UOM    | FOB/FOR (Rs.) | FOB (in Currency of realisation) |                                            |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 39199001                          | 63/0- Polymide Labels                                 | 105.000             | K.G    | 1680000.00    | 35000.00 US\$                    |                                            |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                   |                                                       |                     | Total  | 1,680,000.00  | 35,000.00                        |                                            |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ITCHS Code                        | IMPORT ITEM                                           | Qty                 | UOM    | CIF (Rs.)     | CIF (Currency)                   | Limiting Factor<br>(Value/Qty/Value & Qty) |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 39199001                          | Polymide Self Adhesive Label Stock with Release Paper | 120.000             | K.G    | 1400000.00    | 29166.00 US\$                    | Value & Qty                                |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                   |                                                       |                     | Total  | 1,400,000.00  | 29,166.00                        |                                            |     |               |                                  |   |          |                       |         |     |            |               |  |  |  |  |       |              |           |        |            |             |     |     |           |                |                                            |   |          |                                                       |         |     |            |               |             |  |  |  |  |       |              |           |  |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2009 dated 08.04.2009, following adhoc norms are **approved:**

| EXPORT ITEM          |      |          |        | QTY  | IMPORT ITEM                     |      |          |  | QTY     |
|----------------------|------|----------|--------|------|---------------------------------|------|----------|--|---------|
| Polyamide            | Self | Adhesive | Labels | 1 kg | Relevant Polyamide              | Self | Adhesive |  | 1.15 kg |
| (Square/Rectangular) |      |          |        |      | Labels Stock with Release Paper |      |          |  |         |

Meeting ended with thanks to Chair and all participants.

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